

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 602/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Indira Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
35	Adv. Rubina Khan Fortis India Law	Advocate for Applicant	

**ORDER**

CSA 598/230-232/NCLT/MB/MAH/2017  
CSA 599/230-232/NCLT/MB/MAH/2017  
CSA 600/230-232/NCLT/MB/MAH/2017  
CSA 601/230-232/NCLT/MB/MAH/2017  
CSA 602/230-232/NCLT/MB/MAH/2017  
CSA 603/230-232/NCLT/MB/MAH/2017  
CSA 604/230-232/NCLT/MB/MAH/2017  
CSA 605/230-232/NCLT/MB/MAH/2017  
CSA 606/230-232/NCLT/MB/MAH/2017  
CSA 607/230-232/NCLT/MB/MAH/2017

Company Applications are allowed, vide separate order

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)